

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

O.A/21/1304/2013

Date of order : 13.02.2019

Between:

1. B.BALOJI,  
S/o Sri B.Pentaiah,  
Aged about 41 years,  
Occupation: Fitter,  
T.No.1758-2, Foundry Section,,  
Ordnance Factory, Medak-502 205,  
R/o Q.No.22013, Ordnance Factory Estate,  
Yeddu-mailaram,  
Medak District,
2. D.NARSIMLU,  
S/o Sri Balaiah,  
Aged about 35 years,  
Occupation: Fitter,  
T.No.2204-9, SMS Section,,  
Ordnance Factory, Medak-502 205,  
R/o Kyasaram Village, Patancheru Mandal,  
Medak District,
3. G.RAJU,  
S/o Sri Moses,  
Aged about 39 years,  
Occupation: Fitter,  
T.No.2214-7, H & T Section,,  
Ordnance Factory, Medak-502 205,  
R/o Q.No.22108, Ordnance Factory Estate,  
Yeddu-mailaram Village,  
Medak District, PIN 502 205.

**APPLICANTS**

**A N D**

1. Union of India represented by  
Its Director General and Chairman,  
Ordnance Factory Board,  
Govt. of India, Ministry of Defence,  
10 A, S.K.Bose Road, Kolkatta 700001,
2. General Manager, Ordnance Factory,  
Ministry of Defence,  
Yeddu-mailaram Post,  
Medak District. 502 205.

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**Respondents**

Counsel for the applicants :Mr.K.RAM MURTHY

Counsel for the respondents : Mrs. K.RAJITHA,  
Senior CGSC

C O R A M :

THE HON'BLE MR. JUSTICE R KANTHA RAO MEMBER (J)

THE HON'BLE MR. B V SUDHAKAR, MEMBER (A)

**O R A L   O R D E R**

(PER HON'BLE MR. JUSTICE R KANTHA RAO, MEMBER (J)

No representation on both sides. OA dismissed for non-prosecution. There shall be no order as to costs.

(B V SUDHAKAR)  
MEMBER (A)

(JUSTICE R. KANTHA RAO)  
MEMBER (J)

vsn